

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-------------|---------|--|
| CP No.65/BB/2018 | - | For hearing | 213 | M/s Peepul Capital Fund II LLC Vs Universal Power Transformer Pvt Ltd and others |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

LAVANYA B. ANANTH
FOR
GANAPATHI HEGDE
(DUA ASSOCIATES)

PETITIONER



K. DUSHYANTHA
KUMAR
9341223937

RESPONDENT-1



Prakyath Shetty K
8792861446

RESPONDENT-2



HARISH KUMAR V.L.
9880007376

RESPONDENT NO. 3



ORDER

Counsel for Petitioner is present. Shri K.Dushyantha Kumar, PCS undertake to file vakalath for appearance for 1st Respondent. Shri K.Prakyath Shetty, Advocate undertake to file vakalath for R2 and Shri V.L Harish Kumar, Advocate undertake to file vakalath for R3. Copies of petition and annexures were served on the Respondents. Counsel for Petitioner filed memo alongwith stamp paper. For filing objections list it on 20/03/2018.


Member (T)


Member (J)